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ITEM NO.11

COURT NO.12

SECTION III

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s)...../2013 (Diary No.34548 OF 2013)

M/S BAJAJ HINDUSTHAN LTD

Appellant (s)

VERSUS

U.O.I & ORS

Respondent(s)

(With appln(s) for condonation of delay in filing appeal and office report)

Date: 02/12/2013 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIL R. DAVE
HON'BLE MR. JUSTICE DIPAK MISRA

For Petitioner(s)

Mr. Mukul Rohatgi, Sr. Adv.
Mr. R.N. Karanjawala, Adv.
Ms. Manik Karanjawala, Adv.
Ms. Ruby Singh, Adv.
Mr. Sanjiv Kumar Singh, Adv.
Mr. Ishaan Gaur, Adv.
Mr. Pallav Mongia, Adv.
for M/s. Karanjawala & Co., Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Delay condoned.
Admitted.
Issue notice on stay.

| (Sarita Purohit)
| Court Master

| | (Sneh Bala Mehra)
| Court Master

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